


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

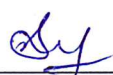
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 351/2018 in CP (IB) No. 171/09/HDB/2018
NAME OF THE COMPANY	Spad Textiles Ltd
NAME OF THE PETITIONER(S)	VST Weaves India Pvt Ltd
NAME OF THE RESPONDENT(S)	Spad Textiles Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nareth Kumar Sangem	Advocate For RP	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	9985183500	


ORDER

IA No. 351/18, is listed today for hearing.

Counsel for corporate debtor is present.

She requested time to give reply to the application filed by IRP.

List it on 20.09.2018.


Member(Judl)

Pavani